

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2599
ANSWERED ON:05.08.2015
CIC Direction on Travel Expenses of Ministers
Mohammed Shri Faizal P.P.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is aware of the direction by the Chief Information Commissioner regarding the self-disclosure of travel expenses incurred by the Ministers;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a) & (b): The Chief Information Commissioner had asked the Government to consider proactive disclosure regarding the official tours of Ministers and Government officials.
- (c): The Government has already issued an OM bearing No. 1/8/2012-IR dated 11th September, 2012 regarding suo motu disclosure on official tours of Ministers and other officials.
